

(NCSK), New Delhi, for the year 2019-20.

- (b) Explanatory Memorandum on the action taken on the recommendations contained in the above-said Report.

[Placed in Library. See No. LT-3112/17/2021]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2018, under sub-section (4) of Section 21 of the said Act.
 (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3111/17/2021]

- (ii) (a) Annual Report on the Protection of Civil Rights Act, 1955, for the year 2018, under sub-section (4) of Section 15A of the said Act.
 (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3113/17/2021]

I. Notification of the Ministry of Home Affairs

II. Report (2019-20) of NDMA, New Delhi and related papers

III. Report and Accounts (2019-20) of NIDM, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Nityanand Rai, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. G.S.R. 97, dated June 28 - July 4, 2020 (Weekly Gazette) publishing the Central Reserve Police Force Constable (Daftry), Constable (Peon), Constable (Farash) and Constable (Safai Karmachari) Ministerial Recruitment Rules, 2020, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-3116/17/2021]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005:—

- (a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2019-20
 (b) Statement of Objectives and Reasons alongwith Statement of

- Explanatory Notes pertaining to the above-mentioned Report.
- (c) Review by Government on the working of the above Authority.
[Placed in Library. See No. LT-3114/17/2021]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Statement of Objectives and Reasons pertaining to the above-mentioned Report.
- (c) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT-3115/17/2021]

MoU between Gol and NSFDC

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Rattan Lal Kataria, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Scheduled Castes Finance and Development Corporation (NSFDC), for the year 2020-21.
- (b) Executive summary of the above Memorandum of Understanding.
[Placed in Library. See No. LT-3118/17/2021]

Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—

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| 1. Statement No. XLI | Two Hundred and Fourth, 2005
[Placed in Library. See No. LT-3720/17/2021] |
| 2. Statement No. XXVII | Two Hundred and Fourteenth, 2008
[Placed in Library. See No. LT-3721/17/2021] |
| 3. Statement No. XXXI | Two Hundred and Nineteenth, 2010
[Placed in Library. See No. LT-3722/17/2021] |